MINUTES OF THE MEETING No.4/13 dated 5.1.2013 - UNDER THE CHAIRMANSHIP OF Abu T.K. Srivastava and Ms. PC

MEETING : UNDER THE CHAIRMANSHIP OF ABU T. K. Srivastava , ADD. SP. CENTRAL OF EXPORT PROMOTION OR THE MEETING IS ATTEND THE LIST.

1. Shri Sunil Lal, Dy. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Parveen Sharma, Dy.Director General of Foreign Trade, Nerma Committee JC Office of DGFT, Udyog Bhawan, New Delhi
3. Shri G. Saravanan, Foreign Trade Development Officer, Nerma Committee - FC Office of DGFT, Udyog Bhawan, New Delhi

The Committee then considered minutes of the AGC Meeting No.40 for confirmation and confirmed and adopted the same without any change.

Case No.4/2	M/s. Kemper Trading PVt Ltd.
NC No.4/13	F.No.01/03/70/2/2002-EPDM-JC
Dated 9.1.13	RLA F.No.47/2/ch.49/10/ch12
	Ist No.01/03/70/2/2 dated 10.1.2013

The Committee considered the case as per agenda and based on the written recommendation of EPDP vide dtnt 5.01.No.3/2 dated 7.1.2013 the Committee decided to approve the case as under -

Export Item	Qty.	Import Item	Qty.
Rough Granite Blocks	1.5 Cubic Meter	Cracking powder	35 Kg

RLA concerned may take necessary action under Para 6.7 of HBP as per above decisions of NORMS COMMITTEE.

Case No.4/128	M/s. Godrej Consumer Products Ltd. Mumbai
NC No.4/13	F.No.01/03/70/2/2002-EPDM-JC
Dated 9.1.13	RLA F.No.01/2/ch.01/10/ch.01
	Ist No.01/03/70/2/ist dated 28.9.2005

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for more clarification from the firm in the DIL dated 18.12.2012 issued by DGFT(MSME). Reminder dated 14.1.2013 issued by this office. Accordingly the case may be re-listed on 30.1.2013.

Case No.4/129	M/s. Shalimar Platinum PVt Ltd.
NC No.4/13	F.No.01/03/70/2/2002-EPDM-JC
Dated 9.1.13	RLA F.No.01/2/ch.01/10/ch.01
	Ist No.01/03/70/2/ist dated 27.11.2012

The Committee considered the case as per agenda Committee and decided not to revise the norms and maintain decision of earlier NC Meeting No.14/03 dated 4.7.2012.

RLA concerned may take necessary action under Para 6.7 of HBP as per above decisions of Norms Committee

Office of Directorate General of Foreign Trade
New Delhi-8
Form-2 Decision(HBATI)

MEETING NUMBER (4/13) AGC 12/012 **MEETING DATE** 09.01.2013

1	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-01 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
2	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-02 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (1) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
3	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-03 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (2) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
4	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-04 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (3) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
5	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-05 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (4) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
6	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-06 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (5) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
7	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-07 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (6) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
8	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-08 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (7) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
9	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-09 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (8) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
10	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-10 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (9) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
11	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-11 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (10) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
12	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-12 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (11) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
13	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-13 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (12) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
14	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-14 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (13) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
15	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-15 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (14) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
16	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-16 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (15) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
17	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-17 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (16) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
18	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-18 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (17) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
19	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-19 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (18) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
20	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-20 **Decision** :Re-listed on 2.2.2013.	Party Name M/S.STEEL STRIP TUBES LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (19) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
21	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-21 **Decision** :EDPP has issued a DIL on 29.10.2012. Re-listed for 4.2.2013.	Party Name M/S.S.N.TRACEX EXPORTS LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (20) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
22	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-22 **Decision** : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of APEPC (JC) dtd vide dtnt 5.01.No.4003/1/ch.2012/JC-II dated 2.1.2013 the Committee decided to approve the case as under - Export Item Qty. Import Item Qty. Pale Mauve Shock (Polyester Base) 5 Kg. 1. Mauve Intermediate (Vat dye) 0.4000 Kg. 2. Calcium Carbonate 0.4000 Kg. 3. Sodium Nitro 0.4000 Kg. 4. Bac Detergent 0.1250 Kg. RLA concerned may take necessary action under Para 6.7 of HBP as per above decisions of NORMS COMMITTEE.	Party Name SUPERNAT INTERNATIONAL RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 3rd Ist Date	Status Case Approved Next Date
23	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-23 **Decision** :Remainder dt. had copy on 16.11.2012, 9.1.2013 and 14.1.2013 to RLA and Ben. Accordingly the case may be re-listed on 4.2.2013.	Party Name PUCCI MEGA PVT.	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
24	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-24 **Decision** :EDPP has issued a DIL on 30.10.2012. Re-listed for 4.2.2013.	Party Name M/S.S.N.TRACEX EXPORTS LIMITED RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (21) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
25	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-25 **Decision** :Remainder issued to Shri Dinesh Kumar, Asst. Director, DC(MSME), on dated 10.7.2012 and 27.12.2012. Another application received to Shri K.K. Pandey, Asst. Director, DC(MSME) on 11.2.2013. Accordingly the case may be re-listed on 4.2.2013.	Party Name SHEETOLA ENTERPRIST PRIVATE LTD.	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (22) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
26	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-26 **Decision** :EOU dated 8.10.2012 issued by Deptt. of APEPC (Ben). Accordingly the case may be re-listed on 4.2.2013	Party Name M/S.PLATINUM EXPORTS	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (23) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
27	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-27 **Decision** :EOU dated 27.9.2012 to be issued by Deptt. of APEPC (Chennai-Ben). Remainder to be issued 27.12.2012 issued by this office. Accordingly the case may be re-listed on 4.2.2013.	Party Name UNITED STEEL GROUP (SEAMLESS TUBES & STEEL PIPES)	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (24) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
28	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-28 **Decision** : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of APEPC (JC) dtd vide dtnt 5.01.No.4003/1/ch.2012/JC-II dated 11.12.2012 the Committee decided to approve the case as under - Export Item Qty. Import Item Qty. Aniline Mauve Shock (Composing 15% Polyester and 85% Cotton) 5 Kg. 1. Aniline Oil 0.2500 Kg. 2. Alphanaphthylamine Tech. 97% 0.1563 Kg. RLA concerned may take necessary action under Para 6.7 of HBP as per above decisions of NORMS COMMITTEE.	Party Name S.K. INTERNATIONAL TO AMEND	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 3rd Ist Date	Status Case Approved Next Date
29	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-29 **Decision** :EOU dated 8.10.2012 to be issued by Deptt. of APEPC (JC). Remainder dated 20.11.2012 Closed by this office. Accordingly the case may be re-listed on 4.2.2013.	Party Name S.K. PLATINUM EXPORTS	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
30	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-30 **Decision** :EOU dated 28.11.2012 to be issued by Deptt. of APEPC (JC). Remainder to be issued on 27.12.2012 issued by this office. Accordingly the case may be re-listed on 4.2.2013.	Party Name M/S.SHAH ANSHIKA PVT.LTD.	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (25) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
31	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-31 **Decision** :EOU dated 10.11.2012 to be issued by DEPP. Remainder to be issued 27.12.2012 issued by this office. Accordingly the case may be re-listed on 4.2.2013.	Party Name M/S.PLATINUM EXPORTS LTD.	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (26) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
32	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-32 **Decision** :EOU dated 11.10.2012 to be issued by DEPP. Remainder to be issued 27.12.2012 issued by this office. Accordingly the case may be re-listed on 4.2.2013.	Party Name PLAT LAPIDI PRIVATE LIMITED	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 (27) 3rd Ist Date	Status Case Deferred Next Date 04/01/2013
33	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-33 **Decision** :Re-listed on 2.2.2013.	Party Name PEETI PVT. LTD.	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 10/09/2012 3rd Ist Date	Status Case Approved Next Date
34	Case No.4/9/2002-AM13/EPDM NC No.4/13-EPDM-RLA-AM-34 **Decision** : The Committee considered the case as per agenda and based on the written recommendation of EDPP vide dtnt 5.01.No.3/2 dated 7.1.2013 the Committee decided to approve the case as under - Export Product Name As per application Quantity As per application Import Item S. No. Description of Item Quantity 1. Stainless Steel Cold rolled Sheet 1.00 x 100.00M Not to use 2. Stainless Steel Sheets 1.00 x 100.00M Not to use 3. Stainless Steel 0.125" X 0.125" 18 ring cold rolled cold rolled Not to use ring shaft Export Product Name As per application Quantity As per application Import Item S. No. Description of Item Quantity 1. Stainless Steel Sheets 1.00 x 100.00M Not to use 2. Stainless Steel 0.125" X 0.125" 18 ring cold rolled cold rolled Not to use ring shaft Export Product Name As per application Quantity As per application Import Item S. No. Description of Item Quantity 1. Stainless Steel Sheets 1.00 x 100.00M Not to use 2. 0.125" X 0.125" 18 ring cold rolled cold rolled Not to use ring shaft Export Product Name As per application Quantity As per application Import Item	Party Name M/S.SHAH ANSHIKA PVT. LTD. RLA File No.01/03/2002/EPDM/JC-AM01	Object for Decn.01/01/2013 AM13-AM13 Ist Ist Date 10/09/2012 2nd Ist Date 07/10/2010 3rd Ist Date	Status Case Approved Next Date

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S. No.	Description of Item	Quantity
8.	Technical Wood (18 x 300 x 300 MM)	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod wire collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Technical Wood (18 x 300 x 300 MM)	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod wire collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Technical Wood (18 inch x 30 x 1300 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod wire collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Plan Wood 150 x 18 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod Wire Collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Plan Wood 150 x 18 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod wire collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Plan Wood 150 x 18 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod Wire Collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Plan Wood 150 x 18 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod Wire Collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Plan Wood 150 x 18 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg cod Wire Collared and ring shank	Not in use

Import Duration Start - As per application
Quantity - As per application

Import Date

S. No.	Description of Item	Quantity
8.	Plan Wood 150 x 18 MM	Not in use
9.	2.5 inch x 0.1117 .15 dbg Cod Wire Collared and ring shank	Not in use

BLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.

6	Case No. S/10/BL/ARE/1/2011	Party Name: GOA COTTON PRODUCTS LTD.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 5. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

6	Case No. S/10/BL/ARE/1/2011	Party Name: GOA FOUNDRY AND TUBES LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent on 5.2.2013.

7	Case No. S/10/BL/ARE/1/2011	Party Name: G V G KPG & CO PVT LTD	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DBFP on 10.1.2013 . Accordingly the case may be so dated on 6.2.2013.

8	Case No. S/10/BL/ARE/1/2011	Party Name: HOCHTIEF CONSTRUCTION INDIA	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision : DIL issued by PC Division on 9.1.2013. Accordingly the case may be so dated on 6.2.2013.

9	Case No. S/10/BL/ARE/1/2011	Party Name: OSWAGAN PRODUCERS LTD	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and noted that hard copy from the firm has Sorrowsorial and sent to DBFP on 28.12.2012 . Accordingly the case may be so dated on 6.2.2013.

10	Case No. S/10/BL/ARE/1/2011	Party Name: SOLAR INTERNATIONAL LTD.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :DIL issued a firm asking clarify on the name of export product on 11.1.2013 . Accordingly the case may be so dated on 6.2.2013.

11	Case No. S/10/BL/ARE/1/2011	Party Name: SOUTH EASTERN PRODUCTS LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and noted that hard copy from the firm has Sorrowsorial and sent to Deptt. of L&PC(PC Div) on 28.12.2012 . Accordingly the case may be so dated on 6.2.2013

12	Case No. S/10/BL/ARE/1/2011	Party Name: SOUTHERN PRODUCERS PVT. LTD.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 19.12.2012 . Accordingly the case may be so dated on 6.2.2013.

13	Case No. S/10/BL/ARE/1/2011	Party Name: SOUTHERN PRODUCERS PVT. LTD.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 19.12.2012 . Accordingly the case may be so dated on 6.2.2013.

14	Case No. S/10/BL/ARE/1/2011	Party Name: SREE DURGA OILTECH & TANNERY LIMITED.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :DIL issued 7.1.2013 issued by DBFP. Accordingly the case may be so dated on 6.2.2013.

15	Case No. S/10/BL/ARE/1/2011	Party Name: SREE OILTECH PRIVATE LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 6. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

16	Case No. S/10/BL/ARE/1/2011	Party Name: SUDHA CERAMICS PVT LTD	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BLA and firm. Accordingly the case may be so dated on 6.2.2013.

17	Case No. S/10/BL/ARE/1/2011	Party Name: SUN CAPSOR PRIVATE LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent on 2.2.2013.

18	Case No. S/10/BL/ARE/1/2011	Party Name: SUN CAPSOR PRIVATE LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent on 2.2.2013.

19	Case No. S/10/BL/ARE/1/2011	Party Name: SREEN FOUNDERS LTD	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Approved
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date:

Decision : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of L&PC(PC Div.) vide their U.O.No. 4(01)/10/2009-PC-II dated 31.5.2012 the Committee decided to approve the case on report basis, as under :-

Export Item	Qty.	Import Item	Qty.
Double Sided Decorative Laminated Sheets (without Backer paper) in thickness 1.0 mm, Avg. Weight 1.65 Kg +/-2.5%Kg. Meter	1 Kg. = Meter	1. Kraft Paper (40 gsm,200 gsm) 2. Base Paper (150 gsm,150 gsm) 3. Tissue Paper (20 gsm,30 gsm) 4. Phenol 5. Melamine 6. Methanol 7. MIPP Film	0.264 Kg. 0.264 Kg. 0.264 Kg. 0.264 Kg. 0.264 Kg. 0.264 Kg. 0.011 Kg.

Note:-

i) The above norms have been worked out for 1.0 mm thickness with average weight
1.65 Kg +/-2.5%Kg. Meter
ii) In the case of variation in thickness/weight, the quantity of items of imports viz.:Kraft Paper, Phenol and Melamine is to be allowed by adopting the formula as follows:-

A X B/C

Where A= Quantity of Kraft Paper, Phenol and Melamine allowed for 1.0 mm thickness with average weight 1.65 Kg +/-2.5%Kg. meter

B= The thickness or weight per Kg. Meter of Double sided Decorative Laminated Sheet (without barrier paper) to be exported

C= Either the thickness of 1.0 mm or weight of 1.65 Kg +/-2.5%Kg. Meter of 1.0 mm thickness.

iii) The quantities of items at Sr. No.(2) Base paper (3) Tissue Paper, (5) Melamine and (7) MIPP Film will remain unchanged irrespective of change in thickness or weight of export product.

iv) The above Norms/Formula can be extended up to the export product having thickness upto 30 mm.

BLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.

20	Case No. S/10/BL/ARE/1/2011	Party Name: SUN BLOWER LIMITED.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from the firm the DIL dated 11.1.2013 issued by DBFP . Accordingly the case may be so dated on 6.2.2013.

21	Case No. S/10/BL/ARE/1/2011	Party Name: SUN TOOLS INDUSTRIES	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 5. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

22	Case No. S/10/BL/ARE/1/2011	Party Name: SUN TOOLS INDUSTRIES	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and noted that hard copy from the firm has Sorrowsorial and sent to Deptt. of L&PC(Chem.Div) on 19.12.2012 . Accordingly the case may be so dated on 6.2.2013.

23	Case No. S/10/BL/ARE/1/2011	Party Name: SUPER STEELS LTD.	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 19. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

24	Case No. S/10/BL/ARE/1/2011	Party Name: SURYA AUTO ANCILLARY ASSOCIATION	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Approved
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date:

Decision : The Committee considered the case as per agenda and in view of the written recommendation forwarded by Deptt. of L&PC(PC Div.) vide U.O.No. 4(01)/10/2011-PC-II dated 20.6.2012 the Committee decided to approve the case, on report basis, as under:-

Export Item	Qty.	Import Item	Qty.
Aromatic Solvent Naptha Kerosil 200	1Ltr. kg	Heavy Aromatics	1kg

BLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.

25	Case No. S/10/BL/ARE/1/2011	Party Name: AB INDUSTRIES COMPOSITES PRIVATE LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and noted that hard copy from the firm has Sorrowsorial and sent to DBFP on 7.1.2013 . Accordingly the case may be so dated on 6.2.2013.

26	Case No. S/10/BL/ARE/1/2011	Party Name: AB INDUSTRIES COMPOSITES PRIVATE LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and noted that hard copy from the firm has Sorrowsorial and sent to DBFP on 7.1.2013 . Accordingly the case may be so dated on 6.2.2013.

27	Case No. S/10/BL/ARE/1/2011	Party Name: SAN TOOLS INDUSTRIES	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 19. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

28	Case No. S/10/BL/ARE/1/2011	Party Name: SAN TOOLS INDUSTRIES	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 5. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

29	Case No. S/10/BL/ARE/1/2011	Party Name: SAN TOOLS INDUSTRIES	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 5. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

30	Case No. S/10/BL/ARE/1/2011	Party Name: SARYA PACKAGING	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to DBFP on 19.12.2012 . Accordingly the case may be so dated on 6.2.2013.

31	Case No. S/10/BL/ARE/1/2011	Party Name: SATHEESH T LTD	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :Hard copy sent to Deptt. of L&PC(Chem.Div) on 19. 12.2012 . Accordingly the case may be so dated on 6.2.2013.

32	Case No. S/10/BL/ARE/1/2011	Party Name: SAY AGRO PRODUCTS INDIA PVT LTD	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BLA and firm. Accordingly the case may be so dated on 6.2.2013.

33	Case No. S/10/BL/ARE/1/2011	Party Name: SAY GROUP	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date: 00/00/0000

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BLA and firm. Accordingly the case may be so dated on 6.2.2013.

34	Case No. S/10/BL/ARE/1/2011	Party Name: SHREE PLASTER PRODUCTS LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Approved
	Sr.No. 01/01/0000000000	BLA File: 01/01/0000000000	Sr.Sec Date: 01/01/0000 00:00:00 Sec Date:	Next Date:

Decision : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of L&PC(PC Div.) vide their U.O.No. 4(01)/10/2009-PC-II dated 30.5.2012 the Committee decided to approve the case, on report basis, as under :-

Export Item	Qty.	Import Item	Qty.
Double Sided Decorative Laminated Sheets (without Backer paper) in thickness 1.0 mm, Avg. Weight 1.65 Kg +/-2.5%Kg. Meter	1 Kg. = Meter	1. Kraft Paper (40 gsm,200 gsm) 2. Base Paper (150 gsm,150 gsm) 3. Tissue Paper (20 gsm,30 gsm) 4. Phenol 5. Melamine 6. Methanol 7. MIPP Film	0.264 Kg. 0.264 Kg. 0.264 Kg. 0.264 Kg. 0.264 Kg. 0.264 Kg. 0.011 Kg.

Note:-

i) The above norms have been worked out for 1.0 mm thickness with average weight
1.65 Kg +/-2.5%Kg. Meter
ii) In the case of variation in thickness/weight, the quantity of items of imports viz.:Kraft Paper, Phenol and Melamine is to be allowed by adopting the formula as follows:-

A X B/C

Where A= Quantity of Kraft Paper, Phenol and Melamine allowed for 1.0 mm thickness with average weight 1.65 Kg +/-2.5%Kg. meter

B= The thickness or weight per Kg. Meter of Double sided Decorative Laminated Sheet (without barrier paper) to be exported

C= Either the thickness of 1.0 mm or weight of 1.65 Kg +/-2.5%Kg. Meter of 1.0 mm thickness.

iii) The quantities of items at Sr. No.(2) Base paper (3) Tissue Paper, (5) Melamine and (7) MIPP Film will remain unchanged irrespective of change in thickness or weight of export product.

iv) The above Norms/Formula can be extended up to the export product having thickness upto 30 mm.

BLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.

35	Case No. S/10/BL/ARE/1/2011	Party Name: SHREE PLASTER PRODUCTS LIMITED	Date of Sec Doc:01/01/1012 00:00:00 Date of Receipt:01/01/1012 00:00:00	Status: Case Shifted/

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			Sector-wise/	
17	Reg.No. 0-0-0-0-0-0-0-0-0-0-0-0-0-0-0-0	Reg. & City: 0-0-0-0-0-0-0-0-0-0-0-0-0-0-0-0	Sub-Sector/ 0-0-0-0-0-0-0-0-0-0-0-0-0-0-0-0	Date of Reg. 0-0-0-0-0-0-0-0-0-0-0-0-0-0-0-0
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for five weeks to seek a fresh copy of application from BL & and Rev. Accordingly the case may be refiled on 0-2-2013.			

	Proj.No. 0-0-0-0-0-0-0-0-0-0-0-0-0-0-0-